NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **23.11.2026** (MONDAY)

CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 622/2026 For Stay IA No. 1786/2026	Kandasamy Raja Suspended Director of Value Mount Lixiviate Pvt Ltd Vs Manish Santosh Buchasia, IRP of Value Mount Lixiviate Pvt Ltd & Anr.	Mr. Pawan Jhabakh Ms. Priyanka Dorothy Varma	
2.	Comp App (AT) (CH) (Ins) No. 596/2026 For Stay IA No. 1685/2026	MD Varadarajan Suspended Director of Kniss Laboratories Pvt Ltd Vs Pharmarule, Rep by its Partner, Malliga & Anr	Mr. Pranav V Shankar	
3.	Comp App (AT) (CH) (Ins) No. 487/2026	Rapid Building Systems Pvt Ltd (RBS) Rep by the Director Vs FACT RCF Building Products Ltd., Rep by the RP/ Chairman, Monitoring Committee Rajat Mukherjee & Anr.	Mr. Philip Mathew	Mr. Rishi Srinivas R2

4.	Comp App (AT) (CH) (Ins) No. 460/2026	State Bank of India Vs Dr. Jitendra Das Maganti & Anr. **WITH**	Mr. Pranava Charan	Mr. Dwarakesh Prabhakaran R1
5.	Comp App (AT) (CH) (Ins) No. 489/2026	State Bank of India Vs Dr. Renuka Rani Maganti & Anr.	Mr. Pranava Charan	Mr. Dwarakesh Prabhakaran R1
6.	Comp App (AT) (CH) (Ins) No. 563/2026 For Stay IA No. 1572/2026 **(Interim Order)**	P. Raghavendra Swamy Erstwhile Promoter/ Director/Guarantor of YYY Industries Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of YYY Industries Pvt Ltd & Anr.	Mr. Raja Shekar Rao Salvaji	
7.	Comp App (AT) (CH) (Ins) No. 611/2026 For Stay IA No. 1746/2026 **(Interim Order)**	Prakash Chand Jain, Suspended Managing Director of Prakash Gold Palace Pvt Ltd Vs State Bank of India & Anr.	Mr. Nandakumar	

Notice before Admission

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 459/2026	Global Fresh Imports and Exports, rep by its Partner and Authorised Rep., Jakkam Ranga Bhupal Reddy Vs Polimeraas Ltd	Mr. Raja Shekar Rao Salvaji	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 478/2026 For Stay IA No. 1349/2026 For Exemption IA No. 1350/2026 To implead IA No. 1698/2026 **(Interim Order)**	Vidyasagar Parchuri Vs Dantu Indu Shekhar, Liquidator of Vibha Agrotech Ltd & Anr. **WITH**	Mr. Paras Mithal	Ms. Mumaneni Vazra Laxmi R1
10.	Comp App (AT) (CH) (Ins) No. 494/2026 For Exemption IA No. 1395/2026 For Stay IA No. 1396/2026 **(Interim Order)**	Vidyasagar Parchuri Vs Dantu Indu Shekhar & Anr.	Mr. Paras Mithal	

11.	Comp App (AT) (CH) (Ins) No. 598/2026 For Additional Docs. IA No. 1694/2026 For Stay IA No. 1695/2026 Leave to file IA No. 1696/2026 For Exemption IA No. 1697/2026	Muhammed Aslam MA Vs Sreenivasan PR Liquidator of Asten Realtors Pvt Ltd (In Liquidation) & 5 Ors.	Mr. KR Ashwin Kumar	
12.	IA No. 344/2026 (For Condone Delay) in Comp App (AT) (CH) No. 30/2026 For Exemption IA No. 345/2026	Mohan Babu Gera & 5 Ors. Vs Chakkilam Aishwarya & 5 Ors	Mr. Gautam S Raman	Mr. Vinay Babu Gade, PCS R1
13.	IA No. 878/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 310/2026 To Dispense with IA No. 877/2026	Bank of Maharashtra Vs MVK Sunil Kumar & 2 Ors.	Mr. T Ravichandran	

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 19/2026	HRD Integrated Manpower Solution, A Sivan – Proprietor Vs RP, Pankaj Srivastava, Katerra India Pvt Ltd	Ms. Shubharanjani Ananth	
15.	Comp App (AT) (CH) (Ins) No. 522/2026 For Exemption IA No. 1484/2026	SS Rail Works Pvt Ltd Rep by its Chief Executive Officer, A Srinivasulu Reddy. Vs VNR Infrastructure Ltd (Under Liquidation) Rep by its Liquidator, TSN Raja **WITH**	Mr. M Anil Kumar	
16.	Comp App (AT) (CH) (Ins) No. 523/2026 For Exemption IA No. 1485/2026	SS Rail Works Pvt Ltd Rep by its Chief Executive Officer, A Srinivasulu Reddy. Vs VNR Infrastructure Ltd (Under Liquidation) Rep by its Liquidator, TSN Raja **WITH**	Mr. M Anil Kumar	
17.	Comp App (AT) (CH) (Ins) No. 524/2026 For Exemption IA No. 1486/2026	SS Rail Works Pvt Ltd Rep by its Chief Executive Officer, A Srinivasulu Reddy. Vs VNR Infrastructure Ltd (Under Liquidation) Rep by its Liquidator, TSN Raja **WITH**	Mr. M Anil Kumar	

18.	Comp App (AT) (CH) (Ins) No. 525/2026 For Exemption IA No. 1487/2026	SS Rail Works Pvt Ltd Rep by its Chief Executive Officer, A Srinivasulu Reddy. Vs VNR Infrastructure Ltd (Under Liquidation) Rep by its Liquidator, TSN Raja **WITH**	Mr. M Anil Kumar	
19.	Comp App (AT) (CH) (Ins) No. 526/2026 For Exemption IA No. 1488/2026	SS Rail Works Pvt Ltd Rep by its Chief Executive Officer, A Srinivasulu Reddy. Vs VNR Infrastructure Ltd (Under Liquidation) Rep by its Liquidator, TSN Raja **WITH**	Mr. M Anil Kumar	
20.	Comp App (AT) (CH) (Ins) No. 527/2026 For Exemption IA No. 1489/2026	SS Rail Works Pvt Ltd Rep by its Chief Executive Officer, A Srinivasulu Reddy. Vs VNR Infrastructure Ltd (Under Liquidation) Rep by its Liquidator, TSN Raja **WITH**	Mr. M Anil Kumar	
21.	Comp App (AT) (CH) (Ins) No. 528/2026 For Exemption IA No. 1490/2026	SS Rail Works Pvt Ltd Rep by its Chief Executive Officer, A Srinivasulu Reddy. Vs VNR Infrastructure Ltd (Under Liquidation) Rep by its Liquidator, TSN Raja **WITH**	Mr. M Anil Kumar	
22.	Comp App (AT) (CH) (Ins) No. 529/2026 For Exemption IA No. 1491/2026	SS Rail Works Pvt Ltd Rep by its Chief Executive Officer, A Srinivasulu Reddy. Vs VNR Infrastructure Ltd (Under Liquidation) Rep by its Liquidator, TSN Raja	Mr. M Anil Kumar	

Old Cases
(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
23.	Comp App (AT) (CH) No. 98/2023 Contempt Case No. 1/2024	Ravikumar Distilleries Ltd & Anr. Vs Liquor India Ltd & 25 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana R1-R4 R9-R11

B. Without Interim Order				
24.	TA (AT) No. 176/2021 (Comp App (AT) (Ins) No. 438/2019 For Stay IA No. 1419/2019)	VNR Infrastructure Ltd Vs SS Rail Works Pvt. Ltd. Through its Managing Director A. Srinivasulu Reddy **WITH**	Mr. T Ravichandran	Mr. M Anil Kumar
25.	TA (AT) No. 177/2021 (Comp App (AT) (Ins) No. 440/2019 For Stay IA No. 1426/2019)	VNR Infrastructures Ltd Through its Liquidator T.S.N Raja Vs Dy. CSTE/Const & 2 Ors **WITH**	Mr. T Ravichandran	Mr. S Diwakar- R1 R3 Mr. Mayank Jain R2
26.	TA (AT) No. 187/2021 (Comp App (AT) (Ins) No. 567/2019 For Stay IA No. 1747/2019)	VNR Infrastructure Limited Through its Liquidator T.S.N Raja Vs The Chief Engineer Construction- VIII, North Frontier Railways	Mr. T Ravichandran	Ms. Shipra Shukla
27.	TA (AT) No. 267/2021 (Comp App (AT) No. 41/2020)	M Gopal Vs Ganga Reddy & 2 Ors **WITH**	Mr. MVV Ramana	Mr. KV Satish R1 R2
28.	Comp App (AT) (CH) No. 136/2025 For Exemption IA No. 1480/2025 For Stay IA No. 1481/2025	Gopal Muniyappa& Anr Vs Ganga Reddy	Mr. MVV Ramana	
29.	Comp App (AT) (CH) (Ins) No. 235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs Expat Projects and Development Pvt Ltd	Mr. S Kaushik Ramaswamy	Uday Shankar Associates
30.	Comp App (AT) (CH) No. 36/2022	PA Hamza Vs TP Anil Kumar&11 Ors	Ms. Harshini Jhothiraman	Mr. Prateek Kumar R1- R4 Mr. Alishan Naqvee R5- R12
31.	Comp App (AT) (CH) (Ins) No. 60/2023 For Stay IA No. 224/2023	Bank of India, Perambalur Vs Jayasree M, Liquidator of Vasan Construction Company Pvt Ltd& Anr **WITH**	Mr. R Umasuthan	Mr. B Dhanaraj - R1
32.	Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023	Canara Bank, Perambalur Vs Jayasree M, Liquidator of Vasan Construction Company Pvt Ltd& Anr	Mr. R Umasuthan	Mr. B Dhanaraj - R1

For Hearing

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
33.	Comp App (AT) (CH) (Ins) No. 99/2025 For Stay IA No. 272/2025 For Additional Docs IA No. 273/2025 For Urgent Hearing IA No. 952/2026	G Shankar Personal Guarantor of Peekay Mediequip Ltd Vs Piramal Capital & Housing Finance Ltd	Mr. BSV Prakash Kumar	Mr. Vikram Wadehra
34.	Comp App (AT) (CH) (Ins) No. 467/2025 For Additional Docs IA No. 1328/2025 For Stay IA No. 1329/2025	D R Balakrishna Raja Personal Guarantor, BKR Hotels & Resorts Pvt Ltd Vs B Mekala, RP of DR Balakrishna Raja & 2 Ors.	Mr. BSV Prakash Kumar	Mr. T Sundar Rajan R2
35.	Comp App (AT) (CH) (Ins) No. 632/2025 For Stay IA No. 1757/2025	LIC Housing Finance Ltd Vs Ramakrishnan Sadasivan, Erst RP, Lokaa Developers Pvt Ltd & 2 Ors	Mr. P Elayarajkumar	Mr. Ravi Rajagopalan R1 Mr. R Praveen R2
36.	Comp App (AT) (CH) (Ins) No. 69/2026 For Stay IA No. 174/2026 For Additional Docs. IA No. 176/2026	Mahesha KES Suspended Managing Director of Cauvery Neeravari Nigam Ltd Vs SPML Infra Ltd & Anr	Ms. Sunita Srinivas	Pass Advocates R1
B. Without Interim Order				
37.	Comp App (AT) (CH) (Ins) No. 292/2024	Govt. of Tamil Nadu Commercial Taxes and Registration Dept., Rep by Asst. Commissioner Vs Chandra Mouli Ramasubramaniam, Liquidator of Aqua Designs India Pvt Ltd	Mr. B Vijay	
38.	Comp App (AT) (CH) (Ins) No. 61/2025	State of Tamil Nadu Commercial Taxes & Registration Dept. Vs C Ramasubramaniam Liquidator of Surana Corporation Ltd. & Anr	Mr. B Vijay	Mr.S Sathiyanarayanan R1
39.	Comp App (AT) (CH) (Ins) No. 345/2025	Govt of Tamil Nadu, Commercial Taxes and Registration Dept, Rep by State Tax Officer Nagercoil Rural Circle Vs S. Rajendran Liquidator of Shree Ganesh EPC Pvt Ltd	Mr. B Vijay	Ms. MS Elamathi

40.	Comp App (AT) (CH) (Ins) No. 185/2025	V. Ganesan Erstwhile Liquidator of Kamachi Industries Ltd Vs Prudent ARC Limited & 5 Ors	Ms. S Indumathi Ravi	Mr.AG Sathyanarayana R6
41.	Comp App (AT) (CH) (Ins) No. 188/2025	Indian Bank Vs Propcare Developers Pvt Ltd	Ms. P Chitra Nirmala	Mr. Anish Acharya
42.	Comp App (AT) (CH) (Ins) No. 322/2025 Interim Injunction IA No. 978/2025	FlSmidth Pvt Ltd Vs N Veera Pandian Liquidator, Sical Iron Ore Ltd	Mr. T Ravichandran	Mr. Akhil Bhansali
43.	Comp App (AT) (CH) (Ins) No. 428/2025	Action Group Associates, Rep by its Proprietor, Ivan Singh Vs Midwest Limited	Mr. G Bhupesh	Mr. Pavan Kumar Gandhi
44.	Comp App (AT) (CH) (Ins) No. 491/2025 For Stay IA No. 1395/2025	Southern Power Distribution Company of Telangana Ltd. Vs Trident Sugars Ltd & 2 Ors	Mr. Adithya Reddy Mr. Vikram P Jain	Mr. S Kishandan Mr. Akhil Bhansali R3
45.	Comp App (AT) (CH) (Ins) No. 48/2026 For Additional Docs IA No. 116/2026	Piramal Finance Ltd & Anr. Vs Atria Brindavan Power Pvt Ltd	Mr. Edward James	Mr. Rahul Balaji
46.	Comp App (AT) (CH) (Ins) No. 249/2026	Jiva International PTE Ltd Vs Vintage Coffee Pvt Ltd	Mr. K Nishanth	

12:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
47.	Comp App (AT) (CH) (Ins) No. 272/2026 For Direction IA No. 1188/2026 **(Interim Order)**	IFCI Factors Ltd Vs Empee Holdings Ltd & 4 Ors **WITH**	Mr. Mayur Mundra	Mr. Rohan Rajaseakaran R1
48.	Comp App (AT) (CH) (Ins) No. 549/2026	SNJ Distilleries Pvt Ltd & Anr. Vs IFCI Factors Ltd&2 Ors	Mr. Avinash Krishnan Ravi	Mr. Mayur Mundra R1

02:00 PM

In the Court of Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 77/2022	Aruppukottai Shri Ramalinga Spinners Pvt Ltd Vs D Senthilkumar&9 Ors **WITH**	Mr. H Karthik Seshadri	Mr.AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr.Surya Teja SS Nalla R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10
2.	Comp App (AT) (CH) No. 79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors **WITH**	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr.Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. NP Vijaykumar R8 Mr. H Karthik Seshadri R9 Mr. AR Ramanathan R10
3.	Comp App (AT) (CH) No. 81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors **WITH**	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr.Surya Teja SS Nalla R6 Mr. Ashwin Shanbhag R8 Mr. H Karthik Seshadri R9 Mr. AR Ramanathan R10
4.	Comp App (AT) (CH) No. 82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298,1188/2023 & 642/2026 For Urgent Hearing IA No. 257/2026	D Kothai Vs D Senthil Kumar&9Ors **WITH**	Mr. Surya Teja SS Nalla	Mr. Bhagavath Krishnan R3, R5 & R6 Mr. Ashwin Shanbhag R7 Mr. H Karthik Seshadri R8 Ms. Priyadarshini Natarajan- R9
5.	Comp App (AT) (CH) No. 83/2022 Contempt Case No.7/2022 For Directions IA No. 99, 1190/2023 IA No. 883/2023	T R Dhinakaran & 3 Ors Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors **WITH**	Mr. Bhagavath Krishnan	Mr.AR Ramanathan R2 Mr. Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr. Ashwin Shanbhag R6 Mr. H Karthik Seshadri R7
6.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar&9 Ors	Mr. C Vigneswaran	Mr. AR Ramanathan R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf
5. The appearance slips may be sent at: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
   VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
   or through email on **e-mail ID**: ***itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com***

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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2. **Website: www.nclat.nic.in**